

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 130 of 2014**

**Dated: 23<sup>rd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Century Pulp & Paper** .... **Appellant(s)**

**Versus**

**Uttrakhand Electricity Regulatory** .... **Respondent(s)**  
**Commission**

**Counsel for the Appellant(s) :** Mr. M.L. Lahoty  
Mr. Paban K. Sharma  
Mr. Mohit Lahoty  
Ms. Gargi B. Bharali

**Counsel for the Respondent(s):**

**ORDER**

**Admit.** Issue notice to the Respondents returnable on  
30.05.2010. Dasti service is permitted.

Post the matter on **02.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/kt